

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FINE CERACOTE SURFACES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	FINE CERACOTE SURFACES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/05/1989
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, AHMEDABAD, GUJARAT. UNDER THE COMPANIES ACT, 1956
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U26914GJ1989PTC012258
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	TF 20, KESHAVKUNJ, PRAMANAND KAVI, POLE, VACHALI POLE WADI, VADODARA, GUJARAT-390017 INDIA.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01ST MARCH, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	DEVESH A.PATHAK FIRST FLOOR, 51, UDYOGNAGAR SOCIETY, NEAR AYURVEDIC COLLEGE, OUTSIDE PAÑIGATE, VADODARA-390019 EMAIL: maildeveshpathak@rediffmail.com TELEPHONE: 0265-2562175/58 REG. No. IBBI/IPA-002/IP-N00234/2017-2018/10685
8.	LAST DATE FOR SUBMISSION OF CLAIMS	31ST MARCH, 2021

Notice is hereby given that M/s. Fine Ceracote Surfaces Private Limited has commenced voluntary liquidation on 1st March, 2021.

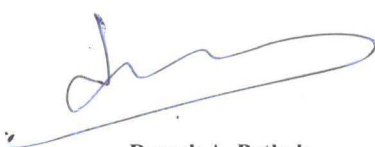
The stakeholders of M/s. Fine Ceracote Surfaces Private Limited are hereby called upon to submit a proof of their claims, on or before 31st March, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 02nd March, 2021
Place: Vadodara




Devesh A. Pathak
(Regd. Insolvency Professional)
Reg. No. IBBI/IPA-002/IP-N00234/2017-2018/10685